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tor Project. This was examined in an inter-departmental meeting held in the Planning Commission, wherein it was suggested that the Oil Palm Plantation in Kerala might continue to be with the Kerala Plantation Corporation but the requisite assistance for further developing the plantations might be provided by the Centre. The Planning Commission accordingly desired that the possibility of providing this assistance in the form of Central participation in the equity capital of the Corporation or formation of a separate subsidiary under the Corporation be explored by the Ministry of Agriculture with Government of Kerala. Some further discussions have since been held with the State Government and the details are being worked out.

1105. [Transferred to the 10th December, 1973].

Location of a Ship-Building Yard

1106. SHRI VITHAL GADGIL: SHRIMATI SUSHILA SHAN-KAR ADIVAREKAR: SHRI B. T. KEMPARAJ: SHRI JANARDHANA REDDY:

SHRI MAQSOOD ALI KHAN:

Will the Minister of SHIPPING AND TRANSPORT be pleased to state:

- (a) whether Government have decided to locate a ship-building yard the West coast; and
- (b) whether Government have examined the feasibility of locating it at Murud-Janjira in Maharashtra?

THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI M. B. RANA); (a) and (b) Suggestions were received from several quarters including various

maritime State Governments for setting up shipyards in their States. A Techno-Economic Working Group was, therefore, set up to evaluate both technically and economically, various sites including Murud-Janjira, proposed bv State Governments for setting up shipvards and to indicate the types and sizes which can with advantage be constructed at the sites recommended. final decision will be taken after report of the Techno-Economic Group is received.

Dealth of a Patient in the A.I.I.M.S., New Delhi

1107. SHRI THILLAI VILLALAN: Will the Minister of HEALTH AND FAMILY PLANNING be pleased to refer to the reply to Starred Question No. 585 given in the Rajya Sabha on 22nd August, 1973 and state:

- (a) whether the investigation of the complaints regarding the death of a patient in the All India Institute Medical Sciences. New Delhi has since been completed; and
 - (b) if so, the details thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH AND FA-MILY PLANNING (PROF. A. KISKU): (a) and (b) The matter is still under investigation.

Ramjas Higher Secondary School No. 7,. Delhi

1108. SHRI N. P. CHAUDHARI: the Minister EDUCATION. SOCIAL WELFARE AND CULTURE be pleased to refer to the reply to Unstarred Question No. 1041 given in the Rajya Sabha on the 22nd August, 1973 and state:

(a) whether formal approval to theappointment of the Principal, V.D.U.C. Ramjas Higher Secondary School No. 7,